

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3994
ANSWERED ON:18.02.2014
TRAFFIC MANAGEMENT
Agarwal Shri Jai Prakash

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Delhi High Court had issued orders to the Delhi Police in January, 2006 for providing complete details of traffic management and the number of deaths in road accidents in view of the increasing number of fatal road accidents;

(b) if so, the details thereof;

(c) whether the Supreme Court has also suggested to adopt scientific methods such as carrying out necessary research to formulate a National Policy, improvement of roads, discarding unsafe vehicles, keeping strict vigilance on drunken drivers to check the increasing number of road accidents in the country; and

(d) if so, the action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (d): Delhi Police and Road Safety Cell of Ministry of Road Transport & Highways, Government of India are not aware of any such order of Hon'ble High Court of Delhi and suggestions of Hon'ble Supreme Court of India respectively.

However, various steps taken by Ministry of Road Transport and Highways to improve the Road Safety for road users are at Annexure-A.

Delhi Police has also prepared a Traffic Management Plan which is based on the principles of road safety education, regulation, enforcement and engineering solutions. The details of the same are at Annexure-B.

Based on this Traffic Management Plan, the Delhi Police has taken a number of steps to decongest and streamline traffic in NCT of Delhi.